

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

**Original Application No. 74 of 2022 (SZ) &
I.A.No. 192 of 2022 (SZ)**

T.Rathnasamy,
Tiruppur District.

...Applicant

Vs.

The District Collector,
Tiruppur District,
Tiruppur and Others

...Respondents

INDEX

S.No	Description	Page No.
1.	ADDITIONAL REPORT FILED ON BEHALF OF THE 4TH RESPONDENT - TAMIL NADU POLLUTION CONTROL BOARD.	1 - 6



Filed by
Thiru. S. Sai Sathya Jith,
Advocate, Chennai.

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Original Application No. 74 of 2022 (SZ) &
I.A.No. 192 of 2022 (SZ)

T.Rathnasamy,
Tiruppur District.

...Applicant

Vs.

The District Collector,
Tiruppur District,
Tiruppur and Others

...Respondents

**ADDITIONAL REPORT FILED ON BEHALF OF THE 4TH
RESPONDENT TAMIL NADU POLLUTION CONTROL BOARD.**

I, R. Rajamanickam, son of P.M.Ramasamy, Hindu, aged about 58 years, having my office at 76, Mount Salai, Guindy, Chennai-600032, do hereby solemnly affirm and sincerely state as follows:-

1) I am the Additional Chief Environmental Engineer, Tamil Nadu Pollution Control Board (TNPCB), Chennai -600 032, and filing this Report on behalf of the Respondent Tamil Nadu Pollution Control Board (TNPCB) and as such I am well acquainted with the facts of the case from the records.

2) It is respectfully submitted that this Hon'ble Tribunal vide order dated 19.04.2023 directed this respondent as under:

"5. It is also brought to our notice that besides these five crushing units, there are several other quarries and crushing units in the same village which are also using the roads and were directed to blacktop the approach roads to their respective quarry or crushing units.

6. Let the Tamil Nadu Pollution Control Board file a report stating why the said quarry/crushing unit owners were not issued with any


26/5/23
ADDITIONAL CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No.76, MOUNT SALAI, GUINDY,
CHENNAI-600 032.

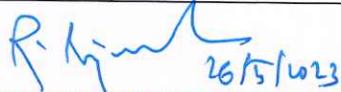
notice for violation of the consent conditions. If other quarry operators, in and around that area, have not complied with the consent conditions, we direct the Pollution Control Board to take appropriate action against them and make them contribute to the blacktopping of the roads in the said Myvadi Village.

7. Considering the pollution caused and also the load on the roads, we would appreciate if the quarry and crushing unit owners would consider laying a concrete road instead of a Tar road. If that is so, the width of the road can be reduced from 10 Meters to 7.5 Meters.

8. Let the Respondents Nos.5 to 9 file a report even jointly and the Tamil Nadu Pollution Control Board also may file its report answering to the directions mentioned above.”

3) It is respectfully submitted that as directed by this Hon'ble Tribunal in the above mentioned order, the details of other quarry/crusher units located in the area, with the details of their survey number, consent status and distance is submitted below. FMB map of Myvadi Village plotting the units is enclosed as **Annexure 1** and google map is enclosed as **Annexure 2**.

List of Other Quarry / Crusher units					
Sl. No.	Name and address of the unit	Type of activities	Survey No	Status of consent obtained by the unit	Distance in meters from the applicant land
1	K.MAHESWARAN QUARRY S.F.No. 519/1(P), Maivadi Village Madathukulam Taluk Tiruppur District	Rough Stone Quarry	519/1(P),	CTO issued with validity up to 31.03.2028.	Located at a distance of 462
2	ESWARASAMY QUARRY SF No. 648 Part, Myvadi Village, Madathukkulam Taluk, Tiruppur District	Rough Stone Quarry	SF No. 648 Part	CTO issued with validity up to 31.03.2026.	Located at a distance of 886


 26/5/2023
 ADDITIONAL CHIEF ENVIRONMENTAL ENGINEER
 TAMIL NADU POLLUTION CONTROL BOARD
 No.76, MOUNT SALAI, GUINDY,
 CHENNAI-600 032.

3	K.SELLAPPAN QUARRY S.F.No. 663/1A(P), Maivadi Village Madathukulam Taluk Tiruppur District	Rough Stone Quarry	S.F.No. 663/1A(P),	CTO issued with validity up to 31.03.2026.	Located at a distance of 763
4	KATHIR BLUE METALS S.F.No.578-1C, Myvadi, Narasingapuram Post Madathukulam Taluk, Tiruppur District.	Stone Crushers	S.F.No.578/1C	Renewal of consent issued up to 31.03.2023.	Located at a distance of 642
5	A.G. BLUE METALS SF No. 657/4, Karuppusampudur Road, Myvadi Village, Narasingapuram Madathukulam Tk, Tiruppur Dt	Stone Crushers	SF No. 657/4	Renewal of consent issued up to 31.03.2032	Located at a distance of 1223
6	S G K BLUE METAL SF No 594-3-C, Myvadi Village, Udumalpet - Palani Road, Narasingapuram, Madathukulam Tk, Tiruppur Dt	Stone Crushers	SF No 594/3- C	Renewal of consent issued up to 31.03.2026	Located at a distance of 1103
7	RAMYA BLUE METALS SF. No. 515/1, Maivadi Village Narsingapuram, Krishnapuram Post, Madathukulam Tk, Tiruppur Dt.	Stone Crushers	SF. No. 515/1	Renewal of consent issued up to 31.03.2025	Located at a distance of 709
8	HARIVARSHA BLUE METALS SF.519-3B, Myvadi Village Madathukulam Taluk Tiruppur District.	Stone Crushers	SF.519/3B	Renewal of consent issued up to 31.03.2028	Located at a distance of 621
9	SRI SURYA BLUE METALS 648, Myvadi Village, Dharapuram Taluk, Tiruppur District	Stone Crushers	S.F.No.648	Renewal of consent issued up to 31.03.2025	Located at a distance of 806


 26/5/2023
 ADDITIONAL CHIEF ENVIRONMENTAL ENGINEER
 TAMIL NADU POLLUTION CONTROL BOARD
 No.76, MOUNT SALAI, GUINDY,
 CHENNAI-600 032.

10	SRI IYYAPPA BLUE METALS SF No. 652-1C1, Myvadi Village, Narasingapuram, Krishnapuram Post Madathukulam Taluk, Tiruppur District	Stone Crushers	SF No. 652/1C1	Renewal of consent issued up to 31.03.2028	Located at a distance of 1142
11	MUGESH BLUE METALS S.F.No. 651/2, Myvadi, Krishnapuram PO Udumalpet Taluk, Tiruppur District	Stone Crushers	S.F.No. 651/2	Renewal of consent issued up to 31.03.2025	Located at a distance of 1155
12	AKSHAIRAJ BLUE METALS (FORMERLY ENRGEE B SF No. 531/2, Myvadi Village, Madathukulam Taluk, Tiruppur District	Stone Crushers	S.F.No. 531/2,	Renewal of consent issued up to 31.03.2024	Located at a distance of 223

4) It is respectfully submitted that as stated in the above table, there are 3 other quarries and 9 crusher units located in the vicinity. These units were inspected on 23.05.2023 & 24.05.2023 and following are submitted:

1. Inspection was carried out in Myvadi village in the vicinity close to the area of dispute i.e. mud roads located adjacent to R5-R9(Marked green colour) and the details were already submitted to the Hon'ble NGT.

The details of all other units are as under:

- (1) Which are located to adjacent to the R5-R9
- (2) Nearby crusher unit are marked in pink colour in the village map (copy enclosed)
2. Also, the area of the dispute of entire mud road as stated by applicant is marked in blue line in the village map which has access to two units namely
 - (1) M/s. Marudachalam Quarry (R5)
 - (2) M/s. Akshiyaraj Blue Metal.
3. There is another mud road which is also considered area of dispute by the applicant marked in the village map which has access to five units namely

R. K. Srinivasan 26/5/2023
ADDITIONAL CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No.76, MOUNT SALAI, GUINDY,
CHENNAI-600 032.

- (1)M/s. Makesh Blue metal (R7)
 - (2)M/s. Kathir Blue Metal
 - (3)M/s. Harivarsh Blue Metal,
 - (4)M/s. Ramya Blue Metal
 - (5)M/s. Makeswaran Quarry.
4. Though all the units is found to be located in a cluster. However, access to the above units as (2 Nos + 5 Nos) stated above. However, the rest of the following units in the cluster has separate approach road as shown in the map.
5. Third mud road marked in the village map which covers four units namely
- (1)M/s.Sri Surya Blue Metal,
 - (2)M/s.Sri Iyyappa Blue Metal,
 - (3)M/s. Eswarsamy Quarry
 - (4)M/s.Sri Sellappan Quarry.
- (There are internal approach road is connecting this four units)
6. Tar road is found in two units namely
- (1)M/s.Mugesh Blue Metal
 - (2)M/s.AG Blue metals to approach.
7. The crushers are covered with tin sheet cladding for Jaw crusher, rotary sieves and water sprinkler also covered with greenbelt. The crusher units generally complied with conditions. However, the conveyors are not covered with tin sheet and drop height needs to be reduced with chutes.
8. The quarries – 3 nos are generally complied except fencing to be provided in the boundary of the quarry.
9. The green belt of evergreen high foliage like neem, tamarind, gold mohar is being developed within/outside the boundary of the crusher unit and also compound wall/wind net arrester has been provided wherever required in the crusher.
- 10.The water sprinkling through vehicle arrangement for all the crushers and quarries are followed individually.


26/5/2023
ADDITIONAL CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No.76, MOUNT SALAI, GUINDY,
CHENNAI-600 032.

5) It is respectfully submitted that as directed by this Hon'ble Tribunal, since except two crushers, all the other units have mud roads only, the units were addressed to take collective measures to provide black top/concrete road. A copy of the letter addressed to the units is enclosed as **Annexure 3**.

6) It is respectfully submitted that all the units were also called for a meeting and were instructed to operate the units with proper APC measures.

7) It is respectfully submitted that irrespective of road construction whether be a Tar (or) concrete road, fugitive emission arises due to the operation of lorries. The spilled dust particles (that are generally observed) from lorries and other due to mud slush which are marked by these lorry operation occur in general.

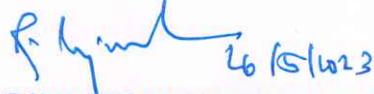
8) It is respectfully submitted that as the lorries run over these particles, it leads to fine dust which is created by way of further crushing by lorry operation. Hence water sprinkling of the road is a must irrespective of road construction. The units are directed to wet the road by way of sprinkling water through vehicles and the same is monitored by this respondent. Photographs showing the vehicles wetting the road is enclosed as **Annexure 4**.

Under the above circumstances, it is humbly prayed that this Hon'ble National Green Tribunal may be pleased to pass such further or other orders as this Hon'ble Tribunal may deem fit and proper in the facts and circumstance of this case and thus render justice.


26/5/2023
ADDITIONAL CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No.76, MOUNT SALAI, GUINDY,
CHENNAI-600 032.
BEFORE ME

VERIFICATION

I, R. Rajamanickam, son of P.M.Ramasamy, working as Additional Chief Environmental Engineer, having office at No. 76, Mount Salai, Guindy, Chennai – 32, do hereby submit that the contents of the above report are true to the best of my knowledge through records.


26/5/2023
ADDITIONAL CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No.76, MOUNT SALAI, GUINDY,
CHENNAI-600 032.



Respondents

- 1. Marudai Chelvan Gummy
- 2. GPR. Bhuvaneshwar
- 3. Mahesh Bhrametel
- 4. Arthamodhan BM
- 5. KMS Gummy

Other Gummy and crushers

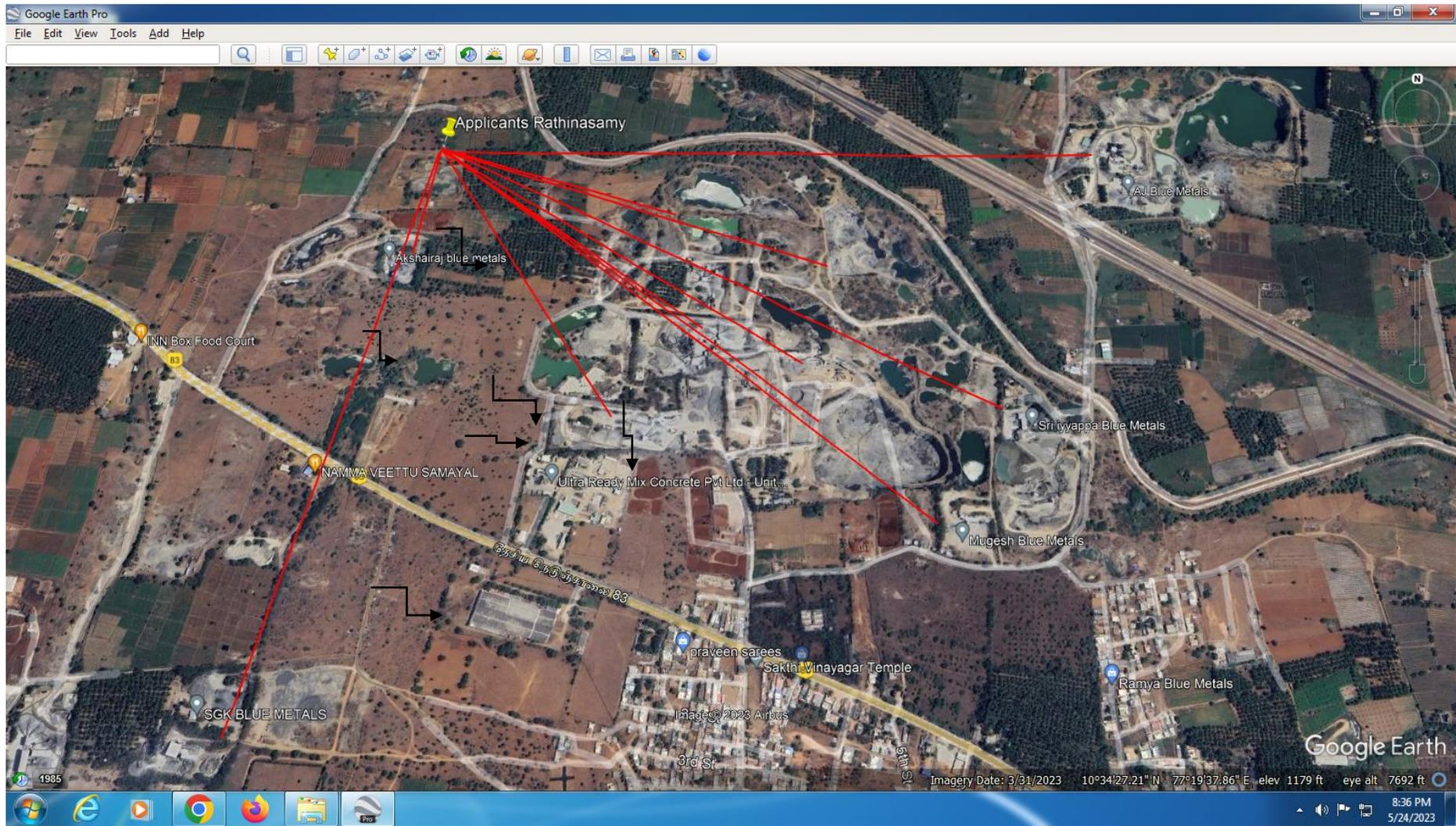
- 1. Kattur Bhannuch.
- 2. Mahesh Gummy
- 3. Hanirase Bhudhi
- 4. Ramya Bhudhi
- 5. Sri Surya Bhudhi
- 6. Sallappan Gummy
- 7. Mugesha Bhudhi
- 8. Sri Iyyappa Bhudhi
- 9. A G Bhudhi
- 10. Esurasamy Gummy
- 11. Akshiyaraj BM
- 12. SCK Bhudhi

- MUD ROAD
- Vadamalai Police Road.
- Applicant Farm Area / Land

No. 85
AGRAHARAKANNADIPUTHUR

Annexure-II

Google Map of the Applicant Land and other quarry and crushers units





TAMILNADU POLLUTION CONTROL BOARD

From

V. Swaminathan, M.E,
District Environmental Engineer,
Tamil Nadu Pollution Control Board,
Tiruppur (South),
12A, Pollachi By-pass Road,
Palladam - 641 664, Tiruppur District.

To

As per list in Annexure.

Letter No.: F.Tech-54/DEE/TNPCB/TPS/2023 Dated: 25.05.2023

Sir,

Sub : TNPC Board – O/o DEE, Tiruppur (South) – Hon'ble National Green Tribunal (Southern Zone), Chennai vide O.A.No.74/2022 – Instructions issued - Regarding.

Ref : Inspection of our units in 23.05.2023 & 24.05.2023.

* * * * *

The Hon'ble NGT(SZ), Chennai has opined in the original application No. 74 of 2022 as follows.

“If the quarry and crushing unit owners would consider laying a concrete road instead of a Tar road. If that is so, the width of the road can be reduced from 10 Meters to 7.5 Meters”

In this regard, you are instructed to carry out necessary measures to provide the road as stated above in a collective manner with the nearby quarries and crushers and the action taken report is intimated to this office at the earliest.

DAI
25/5/23
District Environmental Engineer
Tamilnadu Pollution Control Board
Tiruppur South @ Palladam

28
25/5/23

Annexure	
Sl. No.	Name and address of the unit
1	K.MAHESWARAN QUARRY S.F.No. 519/1(P), Maivadi Village Madathukulam Taluk Tiruppur District
2	ESWARASAMY QUARRY SF No. 648 Part, Myvadi Village, Madathukkulam Taluk, Tiruppur District
3	K.SELLAPPAN QUARRY S.F.No. 663/1A(P), Maivadi Village Madathukulam Taluk Tiruppur District
4	KATHIR BLUE METALS S.F.No.578-1C, Myvadi, Narasingapuram Post Madathukulam Taluk, Tiruppur District.
5	A.G. BLUE METALS SF No. 657/4, Karuppusampudur Road, Myvadi Village, Narasingapuram Madathukulam Tk, Tiruppur Dt
6	S G K BLUE METAL SF No 594-3-C, Myvadi Village, Udumalpet - Palani Road, Narasingapuram, Madathukulam Tk, Tiruppur Dt
7	RAMYA BLUE METALS SF. No. 515/1, Maivadi Village Narsingapuram, Krishnapuram Post, Madathukulam Tk, Tiruppur Dt.
8	HARIVARSHA BLUE METALS SF.519-3B, Myvadi Village, Madathukulam Taluk Tiruppur District.
9	SRI SURYA BLUE METALS 648, Myvadi Village, Dharapuram Taluk, Tiruppur District
10	SRI IYYAPPA BLUE METALS SF No. 652-1C1, Myvadi Village, Narasingapuram, Krishnapuram Post Madathukulam Taluk, Tiruppur District
11	MUGESH BLUE METALS S.F.No. 651/2, Myvadi, Krishnapuram PO Udumalpet Taluk, Tiruppur District
12	AKSHAIRAJ BLUE METALS (FORMERLY ENRGEE B SF No. 531/2, Myvadi Village, Madathukulam Taluk, Tiruppur District

Annexure-IV

Photos taken during inspection on 24.05.2023.



Wetting mud road



Wetted mud road

**BEFORE THE HON'BLE NATIONAL
GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

**Original Application No.74 of 2022 (SZ) &
I.A.No. 192 of 2022 (SZ)**

T.Rathnasamy,
Tiruppur District.

...Applicant

Vs.

The District Collector,
Tiruppur District,
Tiruppur and Others

...Respondents

**ADDITIONAL REPORT FILED ON BEHALF
OF THE 4TH RESPONDENT - TAMIL
NADU POLLUTION CONTROL BOARD**

**Advocate for Respondent: TNPCB
Thiru.Sai Sathya Jith,
Advocate, Chennai.**

Date:26.05.2023.

Date of hearing on:29.05.2023.